

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 102/252/HDB/2017
NAME OF THE COMPANY	Legalcraft Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Legalcraft Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Rasdy	Consell Affricant	9542239039	v. v? 1.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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हेंदरावाद औंध्र प्रदेश और तेलंगाणा			

Byderabad For Andhra Pradesh And Telangana

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

CA is by separate orders.

Member (J)

Bm